

Annexure 7

Name of the Corporate Debtor	Sreehanjali and S.A. Developers Private Limited
Date of Commencement of CIRP	07-03-2024
List of creditors as on	31-07-2024

List of operational creditors (Government Dues)

Sl. No.	Department	Details of the claimant	Date of receipt	Amount claimed	Amount of claim admitted	Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
						Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	State Tax	Deputy Commissioner of State Tax (MUM- VAT-E712) Model Division -11, Mumbai Assistant Commissioner, Division 5 GST & C.Ex., Mumbai West Commissionerate	10-06-2024	6,72,75,480	-	Statutory dues	No	0%	-	-	4,15,82,602	6,72,75,480	
2	GST	C.Ex., Mumbai West Commissionerate	18-06-2024	24,40,60,163	2,12,44,454	Statutory dues	No	0%	-	-	-	18,12,33,107	

Note: The above list is subject to change upon receipt of new claims by RP and/or further verification of existing claims